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Statement

Na	ame and address of the party and location of the undertaking.	Item of manufacture capacity and type	Letter of Intent Ind. Licence No. and Date.
-	LET	TERS OF INTENT	
Ι.	M/s. Shaw Wallace & Co. Ltd., Calcutta. (Midnapore—W.B.)	Dimethoate—150 tonnes Fenitrothion—300 tonnes Ethion—100 tonnes (N.U.)	LI: 242/77 dt. 25-7-77
2.	M/s. Shriram Bearings Ltd., D.C.M. Premises Delhi-6. (Aurangabad—MAH.)	Quinalphos—300 tonnes Monocrotophos—200 tonnes (N.U.)	LI: 244/77 dt. 30-7-77
3•	M/s. Andhra Pradesh Ind. Dev. Corpn. Ltd., Hyderabad. (Backward Area—A.P.)	Malathion Technical—600 tonnes (N.U.)	LI: 338/77 dt. 24-10-77
4.	M/s. Madhya Pradesh State Industries Corpn. Ltd., Civil Lines, Bhopal. (Backward Area—M.P.)	Malathion Technical—450 tonnes (N.U.)	LI: 485/77 dt. 31-12-77
5•	Sh. Pawan Xumar Jain, 3, Rajendra Place, New Delhi-8. (Bullandshahr—U.P.)	Malathion Technica!—900 tonnes (N.U.)	LI: 525/77 dt. 31-12-77
	INDU	USTRIAL LICENCES	
1.	M/s. BASF India Ltd., Dr. E. Moses Road, Bombay-400011 (MAHARASHTRA)	Basalin—200 tonnes Bavistin—135 tonnes (N.U.)	C: IL: 255/77 dt. 30-8-77
2.	M/s. Hindustan Mineral Products Co. Pvt. Ltd., III Industrial Area, Bombay. (Broach—GUJARAT)	Methyl-2 Benzimidazole Car- bamate—400 tonnes (N.U.)	C: IL: 334/77 dt. 18-11-77

विद्युत प्रेषण लाइनों को बनाने के लिये श्रनुमति

4829. श्री मोहन भैया जैन : श्री सुभाष श्राहूजा :

क्या **ऊर्जा** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या विद्युत बोर्ड का विद्युत प्रेषण लाइनों को स्थापित करने के लिए विद्युत तथा दूर संचार समन्वय समिति से पूर्व ग्रनुमित प्राप्त करनी हाती है;

- (ख) उन्हें श्रनुमित प्रदान करने में सिमिति का सामान्यतः कितना समय लगता है ; ग्रौर
- (ग) क्या अपने कार्य के अंश को पूरा करने के लिए अनेक विभागों के लिए कोई समय सीमा निर्धारित की गई है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन): (क) जब विद्युत ग्रीर दूर संचार लाइनें नजदीक नजदीक होती हैं तब विद्युत लाइनों से दूर संचार लाइनों पर वोल्टताग्रों के प्रेषण को संभावना रहती है। दोषपूर्ण स्थिति में इससे वड़ा खतरा रहता है ग्रीर दूर संचार लाइनों पर

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Written Answers

कार्यं कर रहे व्यक्तियों के लिए यह घातक सिद्ध हो सकता है। यह सुनिश्चित करने के लिए कि सुरक्षा संबंधी पर्याप्त पूर्वोपाय किए जाएं, 1949 में भारत सरकार के एक संकल्प द्वारा एक विद्युत तथा दूर संचार समन्वय समिति स्थापित की गई थी। सुरक्षा संबंधी उपाय के रूप में विद्युत तथा दूर संचार समन्वय समिति ने निर्णय लिया था कि लाइनों के ऊर्जन से पहले पूर्व स्वीकृति प्राप्त की जानी चाहिए।

- (ख) सामान्यतः स्वीकृति तत्परता से दे दी जाती है, परन्तु जिन मामलों में प्रेरणा को वोल्टताएं अधिक होने की संभावना होती हैं उनमें सुरक्षा संबंधी आवश्यकताओं के संबंध में विस्तृत अध्ययन करने पड़ते हैं और उन मामलों में स्वीकृति देने में समय लग जाता हैं।
- (ग) सामान्यतः डाक्-तार विभाग भ्रौर रेलवे को निर्धारित समय में भ्रपना कार्य पूरा करना होता है जिससे लाइनों के ऊर्जन में भ्रौर परिणामस्वरूप विद्युत ले जाने में देरी न हो ।

Black Market of Steam Coal

4830. SHRI BHAGAT RAM: Will the Minister of ENERGY be pleased to state:

- (a) whether the attention of Government has been drawn to the news item published in the "Punjab Kesary" dated the 31st January, 1978 about black market of steam coal;
- (b) if so, the steps taken or being taken to stop it; and
- (c) whether the 25 per cent cut will be restored?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) Yes Sir.

- (b) Coal production has been increased and ample stocks of coal are now available at the pit-heads. Facilities have been offered for its transport also by road.
 - (c) All cuts have been restored from 3-1978 by the Railways.

Gross Product and per Capita Income of Tripura Manipur, Nagaland and Mizoram

4831. SHRI BHAGAT RAM: Will the Minister of PLANNING be pleased to state the latest gross product and per capita income figure of Tripura, Manipur, Nagaland and Mizoram?

THE PRIME MINISTER (SHRI MORARJI DESAI)): Estimates of net domestic product and per capita income at current prices for Manipur and Tripura for the latest year (1975-76) for which the data are available are as follows:—

State	Net domes- tic product (Rs. lakhs)	per capita income (Rs.)
ı. Manipur	9178	740
2. Tripura	14642	813

Similar estimates for Nagaland and Mizoram are not available.

Length of National Highways in Gujarat

4832. SHRI DHARMASINHBHAT PATEL: Will the Minister of SHIPP-ING AND TRANSPORT be pleased to state:

- (a) whether the length of National Highways in Gujarat is proposed to be made about 3602 kilometers in 1981 as per a 20-year scheme;
- (b) whether Government of Gujarat have requested Central Government to declare 2275 kilometers of roads as National Highways and if so, the reasons for not doing so by the Central Government;
- (c) when Central Government will declare roads of Gujarat as national highways and the length of roads in kilometers to be declared as national highways in the State;